

BUSINESS ADVISORY COMMITTEE

(Eleventh Lok Sabha)

ELEVENTH REPORT

(Presented on 12.3.1997)

The Business Advisory Committee held a sitting on Tuesday, the 11th March, 1997.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

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| (1) Discussion on the Statutory Resolution seeking disapproval of the National Environment Appellate Authority Ordinance, 1997. | } 1 hour |
| (2) The National Environment Appellate Authority Bill, 1997. (<i>Replacing the Ordinance</i>)
(<i>Consideration and Passing</i>) | |
| (3) General Discussion on General Budget for 1997-98. | } 8 hours |
| (4) Discussion and voting on Demands for Grants on Account (General) for 1997-98. | |
| (5) Discussion and voting on Supplementary Demands for Grants (General) for 1996-97. | |
| (6) Discussion and voting on Demands for Excess Grants (General) for 1994-95. | |
| (7) General Discussion on Uttar Pradesh Budget for 1997-98. | } May be disposed of without discussion |
| (8) Discussion and voting on Demands for Grants on Account (Uttar Pradesh) for 1997-98. | |
| (9) Discussion and voting on Supplementary Demands for Grants (Uttar Pradesh) for 1996-97. | |
| (10) Extension of President's Rule in Uttar Pradesh for a further period of six months with effect from the 17th April, 1997. | |
| (11) Motion under Rule 184 regarding recall of Governor of Uttar Pradesh. | 20th March, 1997 |
| (12) Any other business not concluded. | 21st March, 1997 |

3. The Committee also recommend that in order to provide sufficient time for completion of essential items of Government Business, the House may also sit on Saturday, the 15th March, 1997.

NEW DELHI;
March 11, 1997

Phalgun 20, 1918 (*Saka*)

PURNO A. SANGMA,
Chairman,
Business Advisory Committee.